

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3684  
ANSWERED ON:25.08.2011  
RESERVATION FOR DOMICILE STUDENTS IN NATIONAL LAW UNIVERSITIES  
Jakhar Shri Badri Ram

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the National Law Universities have reserved seats for domicile students of the States;
- (b) if so, the details thereof alongwith the names of such universities;
- (c) whether the Jodhpur Law University has not reserved seats for Rajasthan domicile students; and
- (d) if so, the time by which the provisions for reservation of seats for domicile students is likely to be made?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) to (d) The information is being collected and will be laid on the Table of the House.